

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No. 838 of 2019

IN THE MATTER OF:

Sagar Dinesh Jariwala

.....Appellant

Vs.

Small Industries Development Bank of India & Ors.

.....Respondents

Present :

For Appellant: None

O R D E R

03.09.2019 - In spite of repeated calls, nobody appears for the Appellant.

The case is dismissed for non-prosecution.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A. I. S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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